

pre-qualifying tournaments are completed.

### **Assistance to Old Folk Dancers and Singers**

\* 873. SHRI BIR SINGH MAHATO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) Whether there is any Scheme to provide financial assistance to the old folk dancers and singers who have helped in promoting and preserving national cultural heritage;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) and (b). A statement is laid on the Table of the House.

(c) Does not arise.

### **STATEMENT**

The Scheme for Financial Assistance to persons distinguished in letters, arts and some walks of life and who may be in indigent circumstances provide for financial assistance to such of those artistes above the age of 58 years and their dependent, whose personal income including the income of the spouse does not exceed Rs. 1000/- p.m. The old folk dancers and singers are also covered under the said scheme.

The scheme provides for a maximum financial assistance of Rs. 1000/- p.m. The applications are invited through State Governments/Union Territory Administrations whose share is, 50 per cent of the Central assistance. In exceptional cases the Central Government sanctioned 100 per cent financial assistance.

### **Maternal and Child Health Programmes**

\* 874. SHRI K. RAMAMURTHEE TINDIVANAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the salient features of the Maternal and Child Health Programmes proposed to be implemented during 1992-93;

(b) the total outlay provided for this programme during 1992-93;

(c) the amount of assistance likely to be received from the World Bank and UNICEF therefore;

(d) whether any time frame has been set out for the implementation of this programme; and

(e) if so, the details thereof?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (c). The salient features of the Maternal and Child Health Programme to be implemented during 1992-93 are:

(a) Sustaining the Universal Immunisation Programme for infants and pregnant women.

(b) Continuing the Oral rehydration thereby to prevent deaths in children below five years due to dehydration on account of diarrhoea.

(c) Universalising the existing prophylaxis scheme on control of anemia among pregnant women through administration of iron and folic acid tablets.

(d) Universalising the existing prophylaxis scheme on control of blindness